



తెలంగాణ రాజపత్రము
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**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature, received the assent of the Governor on the 19th September, 2020 and the said assent is hereby first published on the 19th September, 2020 in the Telangana Gazette for general information:—

ACT No. 15 OF 2020.

**AN ACT FURTHER TO AMEND THE TELANGANA
PUBLIC EMPLOYMENT (REGULATION OF AGE OF
SUPERANNUATION) ACT, 1984.**

Be it enacted by the Legislature of the State of Telangana in the Seventy-first Year of the Republic of India as follows:—

1. (1) This Act may be called the Telangana Public Employment (Regulation of Age of Superannuation) (Amendment) Act, 2020.

**Short
title and
Commencement.**

[1]

A. 72 (RSN)

(2) It shall be deemed to have come into force with effect from 31st July, 2020.

**Amend-
ment of
Section
3.
Act No.
23 of
1984.** 2. In the Telangana Public Employment (Regulation of Age of Superannuation) Act, 1984, in section 3, in sub-section (1), after the proviso thereunder, the following proviso shall be added, namely,-

“Provided further that, the teaching faculty in Ayurveda, Unani and Homeopathy Government Colleges shall retire from service on the afternoon of the last day of the month in which he/she attains the age of sixty five (65) years.”;

**Repeal
of
Ordi-
nance
No. 4 of
2020.** 3. The Telangana Public Employment (Regulation of Age of Superannuation) (Amendment) Ordinance, 2020 is hereby repealed.

A. SANTHOSH REDDY,
Secretary to Government,
Legal Affairs, Legislative Affairs & Justice,
Law Department.